

2024
High Court, Appellate Side
Calcutta

No. 1897-RG

Dated, Calcutta the 17th February, 2024

**From: Chaitali Chatterjee (Das),
Registrar General-cum-
Secretary, Selection Board,
High Court, Calcutta.**

**To : 1. All the District Judges of West Bengal,
2. Chief Judge, City Sessions Court, Calcutta.**

Sub: Schedule of Viva-voce for selection and promotion to the cadre of District Judge (Entry Level) towards filling up 9 (nine) vacancies declared vide Court's Notification No. 10180-RG dated 16.10.2023 through Normal Promotion, 2023, involving 27 eligible WBSJ officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 27 eligible WBSJ officers in the rank of Additional District & Sessions Judge, Fast Track Court, in the process of Normal Promotion to the cadre of District Judge (Entry Level) for the year 2023, has been fixed on 2nd March, 2024, as per the schedule published in Court's website.

The detail of station leave permission and On-Duty Leave to be availed by the Officers for the purpose of attending the interview is also mentioned in the said schedule, copy of which is enclosed herewith for ready reference.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgship accordingly and also to make necessary alternative arrangement in your judgship till resumption of the court duty by the officers.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

**Sd/-
Chaitali Chatterjee (Das)
Registrar General-cum
Secretary Selection Board**

Encl: Schedule of Viva-voce (2 sheets)

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Detailed Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 9 (nine) vacancies declared vide Court's Notification No. 10180-RG dated 16.10.2023, through **Normal Promotion, 2023**, for the 27 eligible WBJS Officers (as listed below) in the rank of ADJ, FTC belonging to the cadre of Civil Judge (Senior Division).

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Smt. Sulagna Dastidar ADJ, FTC-1, Berhampore, Murshidaba	<p style="text-align: center;">Date : 02.03.2024</p> <p style="text-align: center;">Time : 11-30 a.m. onwards Reporting time : 11-00 a.m.</p> <p style="text-align: center;">Venue : Study Room, adjacent to the Chamber of Registrar General, 1st Floor, Main Building, High Court</p> <p style="text-align: center;">Station Leave :</p> <p style="text-align: center;">Officers from the districts of Darjeeling, Jalpaiguri, Alipurduar, Uttar Dinajpur, Dakshin Dinajpur, Birbhum, Malda, Paschim Bardhaman and Murshidabad may be permitted to leave station on 29.02.2024 after court hours while the officers from other districts may leave their stations on 01.03.2024 after court hours.</p> <p style="text-align: center;">Leave may be considered as On-Duty</p>
2.	Shri Nilanjan Dey ADJ, FTC-1, Sadar, Paschim Medinipur	
3.	Shri Bibhuti Narayan Singh ADJ, FTC-2, Sadar, Jalpaiguri	
4.	Shri Anil Kumar Prasad ADJ, FTC-1, Jangipur, Murshidabad	
5.	Smt. Dipali Shrivastava (Sinha) ADJ, FTC-1, Barasat, North 24-Parganas	
6.	Shri Pijush Kanti Roy ADJ, FTC, Suri, Birbhum	
7.	Shri Asis Kumar Mukherjee ADJ, FTC-1, Tamruk, Purba Medinipur	
8.	Shri Sarad Kumar Chettri ADJ, FTC, Siliguri, Darjeeling	
9.	Abu Helal Manjurur Rahaman ADJ, FTC, Haldia, Purba Medinipur	
10.	Smt. Suparna Bandyopahyay (nee Ghosh) ADJ, FTC-2, Howrah	
11.	Smt. Sanjukta Sengupta ADJ, FTC-2, Barrackpore, North 24-Parganas	
12.	Smt. Sarojani Ghising ADJ, FTC-2, Alipurduar	
13.	Sri Debdeep Manna ADJ, FTC-2, Berhampore, Murshidabad	
14.	Salim Ahmed Ansari ADJ, FTC-1, Lalbagh, Murshidabad	

15.	Shri Surajit Seal ADJ, FTC-1, Contai, Purba Medinipur
16.	Shri Debanjan Ghosh ADJ, FTC-2, Asansol, Paschim Bardhaman
17.	Smt. Rimpa Roy ADJ, FTC, Balurghat, Dakshin Dinajpur
18.	Shri Anindya Banerjee ADJ, FTC-2, Bichar Bhavan, Kolkata
19.	Smt. Chandraprova Chakraborty (Saha) ADJ, FTC-3, Diamond Harbour, South 24- Parganas
20.	Smt. Soma Chakrabarti ADJ, FTC-2, Bongaon, North 24-Parganas
21.	Smt. Sangita Mukherjee ADJ, FTC, Chandannagar, Hooghly
22.	Smt. Kumkum Chattopadhyay ADJ, FTC-1, Islampur, Uttar Dinajpur
23.	Smt. Atrayee Manna Chowdhury ADJ, FTC-2, Sealdah, South 24-Parganas
24.	Sri Sandip Chakrabarti ADJ, FTC-1, Howrah
25.	Smt. Barnali Dasgupta ADJ, FTC-2, Lalbagh, Murshidabad
26.	Sri Teerthankar Bhattacharya ADJ, FTC, Bankura
27.	Sri Pradip Kumar Adhikary ADJ, FTC-1, Basirhat, North 24-Parganas

Concerned District Judges/Chief Judges are requested to make necessary alternative arrangement in their respective judgeships till resumption of the court duty by the officers as per above schedule.

By Order,

The 17th February, 2024

**Sd/-
Registrar General-cum
Secretary Selection Board,
High Court, Calcutta.**